

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 126 of 2011 & IA No. 204 of 2011

Dated: 2nd December, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**M/s. Vengiri Power Generation Ltd.
Versus**

.... Appellant

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

... Respondents

Counsel for the Appellant (s) : Mr. Gopal Jain &
Mr. Kaushik Mishra

Counsel for the Respondent(s) : -

ORDER

The learned counsel for the appellant is present. Nobody has appeared on behalf of the respondents even though notice has been served by Registered Post by the appellant and proof of service has been filed on the last date of hearing. The Registry is directed to serve notice on the respondents.

Post the matter on **14.12.2011**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

vs/mk

